

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-540
IB-228/ND/2020

IN THE MATTER OF:

MEC Metal Exchange International GmbH
V/s
Dwarkesh Alloys Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s Sec. 9 IBC

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

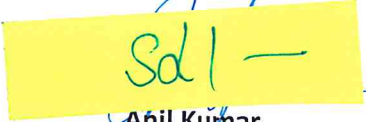
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, list the matter on 25.02.2021.


Anil Kumar
(For Court Officer, C-V)